

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/161/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : VIOLET CEMENTS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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B. SRIJITHIR

Dy Sec



M. BALAJI RAGAN

PCS



ORDER

Counsel for the applicant present. Representative of RoC present and filed report.
Heard. Order is reserved.

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((S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc